GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA UNSTARRED QUESTION NO: 843 TO BE ANSWERED ON 08.12.2025

FUNDS UTILIZED IN CIL & NLCIL UNDER CSR POLICY

843. Dr. Bhim Singh:

Will the Minister of *Coal* be pleased to state:

- (a) the amount spent and the projects on which CSR funds were utilized during the last three years in the aspirational and backward blocks of the State of Bihar by PSUs, especially Coal India Limited (CIL) and NLC India Limited (NLCIL) under Government, which are obligated under their CSR policy to spend primarily in their local operational areas; and
- (b) whether any policy amendment or special provision is being proposed to increase CSR allocation in non-operational States like the State of Bihar in the future?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

- (a) As per the CSR policy of Coal India Limited (CIL), CIL subsidiaries are required to allocate 80% of their annual CSR budget within a 25 kilometer radius of their mining sites or project locations and the remaining 20% in the state(s) of operation.
- CIL (HQ) is empowered to undertake CSR projects anywhere in the country, but must allocate its resources across multiple states, thematic priorities and the overall policy guidelines laid down by Government of India.

The NLC India Limited spends 75% of CSR funds in the local area (operating regions). Consequently, the majority of CSR expenditure of PSUs under Ministry of Coal is necessarily directed to communities in and around the areas of operation.

The State of Bihar is not among the states of operation of PSUs under Ministry of Coal. However, within the stated policy provisions, CIL has taken several initiatives during the last three years in the backward and aspiring blocks in the State of Bihar under Corporate Social Responsibility (CSR) in the areas specified in Schedule VII of the Companies Act, 2013 as tabulated below.

CSR projects undertaken and funds spent in Bihar during last three years by Coal India Limited (CIL):

S. No.	Project	Theme	District/ Location	(Rs.	Fund Utilized (Rs. Lakhs)				
2022-23									
	Financial assistance for setting up of medical oxygen plant	Healthcare	Patna	48.25	3.00				

2	Financial assistance for procurement of oxygen concentrators and other medical aids		Patna, Chapra, Champaran. Muzaffarpur, Buxar, Gaya, Barh, Talaiya, Madhubani	134.50					
2023-24									
	Empowerment through Legal Education	Empowerment	Patna, Nalanda, Jamui, Madhubani, Samastipur and Champaran	70.71	46.00				
4	Beautification and providing amenities at Nasrigunj Ghat, Danapur		Patna	195.19					
5	Automation of community kitchen at Nalanda Boys' Hostel (Sainik Welfare Complex) and Rooftop Solar Powered Panel Project at War Widows Hostel and Vocational Training Centre at Bihar Regimental Centre, Danapur	and War Widows		78.83					
2024-25									
6	Installation of solar ROs in 50 Govt. Schools of Madhubani District		Madhubani	191.39	141.00				
7	educational empowerment of girls at Vaishali, Bihar		Vaishali	16.11					
8	Centre of Excellence at Gaighat, Patna	Education	Patna	191.52	100.00				
	TOTAL				190.00				

(b): Section 135 of the Companies Act, 2013 provides that every CSR mandated company shall give preference to the local area and areas around it where it operates, for spending the amount earmarked for Corporate Social Responsibility activities. The CSR policies of PSUs under Ministry of Coal have been framed accordingly and hence any policy amendment or special provision is not being proposed to make changes regarding the geographical scope of CSR projects as defined in CSR policies of these PSUs.
